

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 157 OF 2018 &
IA NOS. 671 & 672 OF 2018

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Clean Solar Power (Bellary) Pvt. Ltd. ... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Avijeet Lala
Ms. Shikha Pandey

Counsel for the Respondent(s) : Ms. Swapan Seshadri
Ms. Neha Garg for R-1

Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2,4 & 6

ORDER

IA No. 672 of 2018

(Appli. for exemption from filing certified copy of the impugned order)

The learned counsel, Mr. Avijeet Lala, appearing for the Appellant submitted that the Appellant has already filed the certified copy of the impugned order in the Registry. The same may kindly be accepted. The instant application filed by the Appellant may be disposed of, as having become infructuous

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The instant application filed by the Appellant is dismissed as having become infructuous.

APPEAL NO. 157 OF 2018

The learned counsel appearing for the Respondent Nos. 2, 4 & 6 pray for another two weeks' time to enable her to file the reply. The learned counsel appearing for the Respondent No. 1 submitted that she does not propose to file reply.

Submissions made by the learned counsel appearing for the Respondent Nos. 1, 2,4 & 6, as stated above, are placed on record.

The learned counsel appearing for the Respondent Nos.2, 4 & 6 is permitted to file reply on or before 25.10.2018 after serving copy to the learned counsel for the opposite sides. Thereafter, rejoinder, if any, may be filed on or before 19.11.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on **05.12.2018** as requested by the learned counsel appearing for both the sides. The interim stay vide order dated 16.07.2018 is extended till then.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member